GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 795 TO BE ANSWERED ON 14TH DECEMBER, 2018

DEMAND/AVAILABILITY OF BLOOD

795. SHRIMATI REKHA VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the maximum demand for blood occurs for the patients in the country during May-July every year;

(b) if so, the details thereof and the action taken by the Government to meet the demand of life saving issues/components;

(c) the details of the proposals/ schemes for setting up of blood banks in all the Primary Health Centres in the country; and

(d) whether the poor in metro cities donate blood to earn money, if so, the details thereof and the corrective steps taken in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): No.

(b): Does not arise.

(c): Public Health and Hospitals being a State subject, it is the primary responsibility of the State Governments to ensure the adequacy of blood services. Under the National Health Mission (NHM), support is provided to States/UTs for strengthening their healthcare systems including for blood services based on proposals received from State/UT Governments within their resource envelope.

Support under NHM is provided for strengthening/ setting up of blood banks at District hospitals and blood storage units at Sub- District public health facilities.

(d): As per the provisions of the Drugs & Cosmetics Rules, 1945, the licensee blood bank shall not collect blood from paid donors. No such instances that the poor in metro cities donate blood to earn money have been reported.